

(iii) G.S.R. 54 (Hindi and English versions) published in Gazette of India dated the 10th January, 1970.

(iv) The All India Services (Provident Fund) First Amendment Rules, 1969 (Hindi and English versions) published in Notification No. G.S.R. 55 in Gazette of India dated the 10th January, 1970.

(v) The Indian Police Service (Fixation of cadre Strength) Second Amendment Regulations, 1969, published in Notification No. G.S.R. 160 in Gazette of India dated the 31st January, 1970.

(vi) The Fifth Amendment of 1969 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 161 in Gazette of India dated the 31st January, 1970. [Placed in Library. See No. LT-2836/70]

ANNUAL REPORT OF THE SALAR JUNG MUSEUM BOARD, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): On behalf of Shrimati Jahanara Jaipal Singh, I beg to lay on the Table :—

(1) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1968-69 along with the Audited Accounts. [Placed in Library. See No. LT-2837/70]

(2) A copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1969 (Hindi and English versions) published in Notification No. S. O. 5002 in Gazette of India dated the 20th December, 1969, under sub-section (4) of section 38 of the Ancient Monuments and Archaeological Sites and Remains Act, 1958. [Placed in Library. See No. LT-2838/70]

DELHI MOTOR VEHICLES (THIRD AMENDMENT) RULES

SHRI IQBAL SINGH : I beg to lay on the Table a copy of the Delhi Motor Vehicles (Third Amendment) Rules, 1969 (Hindi and English versions) published in Notification No. F. 3 (40)/69-Tpt. in Delhi Gazette dated the 24th January, 1970, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-2839/70]

13.30 hrs.

PUBLIC ACCOUNTS COMMITTEE

EIGHTY FOURTH AND NINETY SIXTH REPORTS

श्री छतल बिहारी बाजपेयी (बलरामपुर): उपाध्यक्ष महोदय, मैं लोक लेखा समिति के निम्न लिखित प्रतिवेदन प्रस्तुत करता हूँ—

- (1) शिक्षा, वाणिज्य और निर्माण, आवास तथा पूर्ति मंत्रालयों के बारे में समिति के 39 वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यवाही के सम्बन्ध में 84 वां प्रतिवेदन।
- (2) वन विभाग, छन्दमान, सम्बन्धी लेखापरीक्षा प्रतिवेदन (वाणिज्यिक) 1968, पर समिति के 74 वें प्रतिवेदन में की गई सिफारिशों पर सरकार द्वारा की गई कार्यवाही के सम्बन्ध में 96 वां प्रतिवेदन।

श्री शिव चन्द्र झा (मधुबनी): उपाध्यक्ष महोदय, मेरा प्वाइंट आफ ऑर्डर है।

पहला प्वाइंट ऑफ ऑर्डर यह है - मैं आपका ध्यान स्वीकर के डायरेक्शन के नियम 125 की तरफ दिलाना चाहता हूँ। इस में कहा गया है—

“The Lok Sabha Secretariat may circulate to members either at their